

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/513(KB)2018
IA(I.B.C)/1999(KB)2023, IA(I.B.C)/1879(KB)2023,
IA(I.B.C)/1249(KB)2022, IA(I.B.C)/1250(KB)202,
IA(I.B.C)/1460(KB)2022, IA(I.B.C)/1461(KB)2022,
IA(I.B.C)/107(KB)2022, IA(I.B.C)/908(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	UCO BANK VS BRG IRON AND STEEL COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For the Liquidator

Mr. Rishav Banerjee, Adv.
Mr. Saptarshi Mandal, Adv.

For R2 in IA 908/2022

Ms. Sonal Alag, Adv.
Mr. Ritoban Sarkar, Adv.
Ms. Madhuja Barman, Adv.

In IA 908/KB/2021

Mr. Phiroje Edulji, Adv.
Ms. Amrita Pandey, Adv.

For Applicant

Mr. S. Das, Adv.
Ms. Alisha Kar, Adv.
Mr. R. C. Prusti, Adv-on-Record.

ORDER

1. Ld. Counsel for the parties present.
2. One IA is Reserved for Order. Therefore, post this CP on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**